

SLP(C)No. 11454 OF 2004
ITEM No.36

Court No.10

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11454/2004

(From the judgement and order dated 14/06/2004 in WP 1537/04
of The High Court of Chhattisgarh at Bilaspur)

KALINGA UNIVERSITY, RAIPUR

Petitioner (s)

VERSUS

STATE OF CHHATTISHGARH & ORS.

Respondent (s)

(With prayer for interim relief and office report)
(With Appln(s). for exemption from filing c/c of the impugned Judgment)

Date : 28/06/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI
(VACATION BENCH)

For Petitioner (s)

Mr. Raj Kumar Mehta, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

List after three weeks.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER